

(112)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/561/ (IB)/2017
NAME OF THE PETITIONER(S) : ETA ENGINEERING PVT LTD
NAME OF THE RESPONDENT(S) : CONSOLIDATED CONSTRUCTION CONSORTIUM LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

1-	S. Karthikeyan Balan	counsel for Respondent	S. Karthikeyan Balan
2.	M. NAREDRAN LILLY FRANCO KING & PARTNERS	COUNSEL FOR OPERATIONAL CREDITOR	M. Naredran Lilly Franco King & Partners

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor prayed for time for final settlement. At request, time is enlarged. Put up on **03.10.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk